## **Declaration of Assets and Liabilities**

Year 2024-25

I, BIPIN KUMAR, son of BRAJ BHUSHAN JHA, aged 33 (approx) years, belonging to NBihar Legislative Assembly Secretariat service and presently working as Office Attendant, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) SHIKHA JHA (WIFE)	Dependant-1 Name AARADHYA JHA (DAUGHTER)	Dependant-2 Name ATHARVA JHA (SON)	Dependant-3 Etc. Name	
(i)	Cash	Rs 2,000/-	Rs.1,000/-	NIL	NIL	NA NA	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	SBI Saving Account- Rs.2,000/-	Saving Account- Rs.2,000/-	NIL	NIL		
(iii)	Bonds, Debentures and Shares in companies	d Shares in			- NIL	NA	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Annual Premiumin LIC Policy is Rs 22000/-Yearly	NIL	SSA ( SUKANYA SAMRIDHI YOJNA) OF RS 500/- BUT- UNABLE TO DEPOSITE THE SAME IN TIMELY IT WAS CLOSED.	NIL	NA	
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER BIKE SP-125	NIL	NIL .	NIL	NA	
(vi)	Jewellery (give details of weight and value)	NIL	Gold- 10 gm	NIL	NIL	NA	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NA	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also

Sr. No.	Description	Self	Spouse Name(S) SHIKHA JHA (WIFE)	Dependant-1 Name AARADHYA JHA (DAUGHTER)	Dependant-2 Name ATHARVA JHA (SON)	Dependant-3 Etc. Name NA	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	PATERNAL PROPERTIES (UNDIVIDED)	NIL	NIL	NIL		
(ii)	Non-Agricultural NIL Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NA	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA ,	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	UNDIVIDED PATERNAL HOUSE	NIL	NIL	NIL	NA	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

	[Note . Flease give separate details for each term)								
Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13.02.2025.						
(a)	(i) Loans from Banks	PERSONAL LOAN							
	(ii) Loans from financial institutions	NIL	NIL						
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL						
	(b) dues to departments dealing with supply of	NIL	NIT BKg						

	(c) dues to departments dealing with supply of electricity	NIL	NIL .
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-CFVPK3279M	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## C. Personal Detail

Place: Patna

Date: 13.02.2025

GPF/CPF/PRAN No.	:-	110125368507									
Gender	:-		М		(M/F)						
Date of Birth :-		3	0	0	1	1	9	9	2	(DD/MM/YYY)	
Class/Group	:-		C (A/B/C)								
Cadre	:-	Bihar Legislative Assembly Secretariat, Patna									
				.g. B.A.SE Secretariat			tive Serv	vice,			
Home District	:-	MADHUBANI									

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Broke 78

Name of Employee: BIPIN KUMAR

Designation: OFFICE ATTENDANT

Department: Coupon Section, Bihar vidhan sabha.

Note: Please sign each page of the declaration. Asset declaration for must be in A4 size while paper with computer typed (single side) in prescribed format.

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